## CENTRAL ADMINISTRATIVE TRIBUNAL

. 🖒 JABALPUR BENCH, JABALPUR

Caravs Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 1-8.05
Registration No. CCP 37/05

Rul- Grusla Moshrony Applicant (s)

**VERSUS** 

27.7.2005

Shri B.P. Rao, counsel for the applicant
The learned counsel for the applicant
submits that the direction given by the Tribunal
on 3.2.2005 in OA No.114/05 has been complied
with by the respondents. Therefore, the
present CCP No.37/05 has become infructuous.

Accordingly, the same is dismissed as

infructuos.

Sol /--(Madan Mohan)
Judicial Member

Scl/--(M.P. Singh)
Vice Chairman

सत्य प्रतिलिप

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CENTRAL ADMINISTRATIONAL ADMINISTR

Jh. B. P. RGO

Advocate

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